- (b) Prosecutions are launched by the Traffic Unit of the Delhi Police against motorists who drive vehicles without lights at night.
- (c) The number of road accidents reported to the police i_n the period from 1st January, 1967 to 15th March 1967 is 1674.

DATES IN OFFICIAL DOCUMENTS

- *365. COL. B. H. ZAIDI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the idea underlying the mention of two kinds of dates in every official documents—one date in terms of the Christian era and underneath it. another date based on the Saka era; and
- (b) the time by when mention of dates based on the Christian era will be given up and only dates based on the Saka era given in all official documents?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) The purpose of using the dates according to the Saka era which has been adopted as the National Calendar, side by side with the dates of Gregorian Calendar is to popularise the National Calendar;

(b) There is no proposal at sent to discontinue the use of the Gregorian Calendar which is used internationally.

NEHRU'S PRIVATE CORRESPONDENCE

- '366. SHRI CHITTA BASU: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the late Prime Minister Shri Jawaharlal

Nehru desired in his last will and testament that hi_s private correspondence should be entrusted with either the National Archives or the National Library; and

to Questions

(b) if so, with which of these institutions, these valuable documents have bee_n entrusted for scientific preservation?

THE MINISTER STATE IN THE OF MINISTRY OF EDUCATION (PROF. (a) and (b) The portion SHER SINGH): of Shri Jawaharlal Nehru's will and testament so far published does not contain any reference to this matter. however, understood that he did make rence to the effect that all important documents of historical value, bearing on the history of the Freedom Struggle and post-Independence period, be offered to the institutions mentioned. The implementation of this part of the will involves sorting out very voluminous papers in the light of his wishes and the work is in hand.

KIDNAPPING CASES IN THE CAPITAL

- *367. SHRI G. MURAHARI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether his attention has been drawn to the increasing number of cases of kidnapping of young girls in the capital; and
- (b) if so, what steps are being taken by Government to apprehend the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLAV. (a) The number of cases of kidnapping of girls in Delhi during the year 1966 was 210 as compared to 230 cases reported in the year 1965, a decrease of 20 cases.

(b) The Delhi Police have taken special steps to keep the activities of anti-social elements under effective check.